

[6 March, 2000]

RAJYA SABHA

S. No.	Colonies	No. of Unauthorised Construction
3.	DIZ area	
	Sector-I	45
	Sector-II	522
	Sector-III	522
	Sector-IV	332
4.	Sarojini Nagar	271
5.	Kidwai Nagar	219
6.	Netaji Nagar	238

**Disposal of Inorganic/Hazardous Toxic**

1181. SHRI GHUFRAN AZAM: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply to Unstarred Question 2238 given in Rajya Sabha on 22nd December, 1999 and state:

(a) the total cost incurred by various Municipal Corporations on disposal of inorganic/hazardous toxic MSW per tonne during last three years in terms of cost of land, manpower, machines etc., state-wise and year-wise;

(b) whether Government would make a saving if part of such cost incurred is offered as incentives to technologies, which can take total municipal solid waste without segregation; and

(c) if so, what steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA): (a) Reply to Rajya Sabha Unstarred question No. 2238 on 22nd December, 1999 was give.<sup>1</sup> by the Ministry of Non-Conventional Energy Sources. Solid Waste Management being a State subject, information regarding total cost incurred by various Municipal Corporations on disposal of inorganic/hazardous toxic is not being monitored by the Ministry of Urban Development. However, the information collected by the Central Pollution Control Board from some of the Municipal Corporations about the expenditure incurred on disposal of solid waste, including hazardous waste, is given in the enclosed statement (*See* below).

(b) and (c) Since this is a State subject, this Ministry has not made any assessment of such cost. Any step in the matter would be required to be taken by State Governments/Urban Local Bodies.

**Statement**

S. Municipal No. Corporation	Expenditure on disposal of solid waste including hazardous waste per tonne (Rs./MT)		
	1996-97	1997-98	1998-99
1. Mumbai	794.11	894.61	1735.16
2. Delhi	NA	NA	984.87
3. Calcutta	NA	NA	1249.00
4. Chennai	NA	NA	639.26.
5. Hyderabad	627.85	668.21	NA
6. Bangalore	475.53	571.88	NA
7. Bhopal	435.57	NA	NA
8. Nagpur	1017.93	NA	1270.28
9. Vadodara	NA	NA	538.16
10. Surat	NA	NA	49.12
11. Indore	669.71	791.47	NA
12. Pune	218.85	451.10	NA
13. Cochin	NA	759.00	NA
14. Madurai	NA	NA	54
15. Ahmedabad	NA	197.26	NA

\*NA—Not made available by Municipal Corporation.

**Alteration and addition in Bungalows of Ministers and MPs.**

1182. SHRI CO. POULOSE: Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) the bungalow-wise financial allocation and expenditure so far, made on account of alteration and addition in bungalows provided to Ministers, Members of Parliament and others in Delhi during the last five years; and

(b) the details of the criteria adopted for financial allocation to each bungalow?